

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 2537
TO BE ANSWERED ON 14TH MARCH, 2016

WTO Geneva Meet

2537. SHRI K. PARASURAMAN:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the Government has any plan for public stock-holding of foodgrains and Special Safeguard Mechanism (SSM) during the upcoming negotiation meet of World Trade Organization (WTO) in Geneva; and
- (b) if so, the details thereof?

ANSWER

वाणिज्य एवं उद्योग राज्य मंत्री (श्रीमती निर्मला सीतारमण)(स्वतंत्र प्रभार)
THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(INDEPENDENT CHARGE)
(SMT. NIRMALA SITHARAMAN)

- (a) & (b) The Ministerial Decisions on the issue of public stockholding for food security and a Special Safeguard Mechanism (SSM) make a commitment to further negotiations on these two issues. The proposals on these issues originating from the G-33 developing countries group are already on table. India has been emphasising on a constructive discussion on these issues in the meetings held in Geneva. In an informal meeting of Head of Delegations held recently in the WTO, India raised these issues and called for active constructive, engagement on both these matters in the year 2016. In the future meetings also, India will continue to pursue these issues in coordination with other developing countries.
